

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 216/14

Dated : 17th November, 2014

**Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon' ble Mr. Rakesh Nath, Technical Member**

In the matter of :

Municipal Corporation of Greater Mumbai ... Appellant(s)

Versus

Tata Power Co. Ltd. & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Harvinder Toor
Mr. Ganesh Kamath
Mr. R. Dubal
Mr. R. D. Patsute**

**Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Poonam Verma
Mr. Akshat Jain for R-1**

**Mr. Parag Tripathy, Sr. Adv.
Mr. Jayant Bhushan, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh for R-2
Mr. Anuj P. Agarwal**

ORDER

We have heard all the learned Senior Counsel for the parties. All the parties have filed their respective written submission after serving copy to the other side.

Judgement is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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